

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-21/2005/4280/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati the <sup>th</sup> 16 May, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJB.I-11/2023-24/2469 dtd. 09.05.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 11.05.2024 till the morning of 17.05.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-21/2005/4281/A, dated** , 16-05-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

16/05/24  
**JT. REGISTRAR (VIGILANCE)**  
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